

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-512
(IB)-264(PB)/2023
IA-2850/2023

IN THE MATTER OF:

Go Airlines (India) Limited

....Applicant

SECTION

U/s 10 of IBC, 2016

Order delivered on 29.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Ajay Kumar, Adv Gurnoor Kaur, Adv Anchal
Nanda, Adv Navneet K Singh, Adv Ritesh Singh,
Mr. Chinmoy Pradip Sharma Sr Adv

For the Respondent :

ORDER

In view of the internet failure, the e-Court system is not functioning and therefore the matter could not be taken up. List the matter on **31.05.2023.**

Sd/-

(Court Officer)